

2. चित्तखनन रेल इन्जन कारखाने में निर्मित रेल इन्जनों की किरम

भाप रेल इन्जन	बड़ी लाइन — डब्ल्यू जी०, डब्ल्यू पी० डब्ल्यू टी० और डब्ल्यू एल०
	मीटर लाइन — वाई० जी०
बिजली रेल इन्जन	बड़ी लाइन — डी० सी०/एफ० टी०, ए० सी०/एफ० टी० और ए० सी०/एम० टी०
डीजल रेल इन्जन	बड़ी लाइन — डब्ल्यू डी० एस० 4 (डीजल हाइड्रोलिक शंटर) छोटी लाइन — जैड० डी० एम० 3 (मुख्य लाइन के डीजल बिजली रेल इन्जन)

3. चित्तखनन रेल इन्जन कारखाने में रेल इन्जनों के उत्पादन की बर्तमान औसत लागत (लाख रुपयों में)

भाप		बिजली (बड़ी लाइन)			डीजल	
बड़ी लाइन	मीटर लाइन	डी० सी०/एफ० टी०	ए० सी०/एफ० टी०	ए० सी०/एम० टी०	बड़ी लाइन	छोटी लाइन
6.78	6.35	2.00	21.12	21.41	14.65	11.50

Orissa Government's proposal Regarding Minor Irrigation Products

The projects will be taken up soon after clearance.

*1394. SHRI ARJUN SETHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

The Ministry of Agriculture, who administer the minor irrigation programme, have reported that minor irrigation projects need not come to the Centre and can be approved by the State Government themselves within their overall plan framework.

(a) whether the Orissa Government has submitted plans regarding medium and minor irrigation projects in the State to the Central Water and Power Commission for clearance ; and

Survey for Irrigation Potential in Bihar

(b) if so, whether the projects such as Dadraghati, Sundar and Saipal are likely to be taken up ?

*1395. SHRI N. E. HORO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government had sent a team to Bihar in October, 1970 for survey of the irrigation potential in the State ; and

(b) if so, the outcome of the team's visit and the action taken on the recommendations made by the team ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). Comments of the Central Water and Power Commission on the Saipala, Kala, Sunder, Dadraghati and Ong medium irrigation schemes of Orissa have been sent to the State Government and these schemes will be processed further after receipt of replies from the State Government. The Dumerbahal Project received recently is under examination.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). Irrigation is a State subject and planning and

investigations of irrigation projects are carried out by State Governments. No team was sent by the Government of India for the survey of irrigation potential of Bihar. The Government of Bihar are carrying out investigations on possible irrigation projects. As and when investigations are complete, they prepare schemes for acceptance by the Planning Commission for inclusion in their developmental plans.

Strike at Gangapur City Railway Station

*1395. SHRI M. M. JOSEPH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any enquiry was held into the strike by the Railway staff at Gangapur City Railway Station on Delhi-Bombay route of Western Railway on 4th July, 1971 ; and

(b) if so, the result thereof and the steps taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). There was no strike at Gangapur City Station. However, there was a demonstration and squatting on the Railway track by certain gangmen and outsiders which resulted in detention of certain trains at Gangapur City Station. The demonstrators demanded action against the Station Officer, Government Railway Police who allegedly beat a gangman. The matter is under investigation by the Police.

Distribution of Paper

*1397. SHRI R. S. PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Paper Traders Association has made certain suggestions to Government for evolving a broad-based policy with regard to the distribution of paper to the consumers ;

(b) if so, what are their main suggestions ; and

(c) whether Government have considered those suggestions and consequently made any change in the present policy ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) Yes, Sir.

(b) The following suggestions have been made by them :-

(i) To revert to the pattern of production prevailing prior to decontrol, *i. e.* in the years 1967 and 1968.

(ii) to supply goods to their distributors/ Agents/Stockists both quality and quality-wise on the basis of their average off-take during these years.

(iii) to refrain from any price increase directly or through any indirect method like introducing new nomenclatures, extra packing or freight charges or reduction in the usual trade commission without the prior sanction of the Government as such steps are ultimately bound to increase the burden on the consumer.

(iv) to direct its member units to issue from time to time, the price lists of their products to their distributors Agents and also to each member of the *Ad-hoc* Committee ; and

(v) to dissuade its member units from overcharging by adopting unhealthy trade practices.

(c) There is no statutory control on the distribution of paper. However, an *Ad-hoc* Committee takes stock of the situation from time to time and uses its good offices with the paper industry to divert paper supplies according to the demands in particular sectors of consumption.

The above suggestions were considered by the *Ad-hoc* Committee and the following decisions have been taken and communicated to the Industry for implementation :-

(i) The Industry will maintain the supply of paper to the dealers and consumers on the basis of their average off take during 1968-69, 1969-70 and 1970-71.

(ii) All the Paper Mills will publicise the prices of their products for destination and inclusive of 7½% dealers commission in all the leading newspapers in the country twice in a year.